

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 233 of 2014 &
I.A. Nos. 370, 371 & 372 of 2014**

Dated : 25th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Sasan Power Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Shally Bhasin
Mr. Lakshmeesh S. Kamath
Mr. Sadapurna Mukherjee

ORDER

Admit. Issue notice in the Appeal as well as in I.A. Nos. 370 & 372 of 2014 (Applications for Stay and Direction) to the Respondents returnable on 09.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **09.10.2014.**

**(Rakesh Nath)
Technical Member
Ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**